

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4749
(To be answered on the 15th December 2016)

RESTRUCTURING OF IMMIGRATION POLICY/PROCEDURE

4749. SHRI SULTAN AHMED

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to streamline/restructure the immigration policy/procedure;
(b) if so, the details thereof;
(c) whether any draft 'letter of agreement' has been prepared by the Ministry in this regard;
(d) if so, the details thereof; and
(e) the time by which it is likely to be finalized and implemented?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): The review and upgradation of immigration procedure/policy is a continuous process based on changing needs as per procedure. However, for simplification in immigration procedure, a Note of Liberalization, simplification and rationalisation of Visa regime in India has recently been approved by the Cabinet and 690 posts have been sanctioned in the Bureau of Immigration (BoI) to facilitate smooth functioning of immigration at Airports/Seaports.
